

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 44 of 2014 & IA No. 65 of 2014

Dated :15th April, 2014

In the matter of :

**Dakshin Haryana Bijli
Vitran Ltd. & Ors.**

... **Appellant(s)**

Versus

**GMR-Kamalanga Energy
Ltd. & Ors.**

... **Respondent(s)**

Counsel for the Appellant(s)

: Mr. G. Umapathy

Counsel for the Respondent(s)

: Mr. Amit Kapur

ORDER

There is no sitting of the Bench today.

As agreed by the learned counsel for the parties, post the matter for further hearing on **17th April, 2014** along with Appeal Nos. 100 of 2013 & 151 of 2013.

Court Master